

and resolves that this House do join in the said Committee and proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, ten Members from amongst the Members of this House to serve on the said Committee.”

The question was put and the motion was adopted.

RE. NEED TO SOLVE UPSC'S CSAT MATTER EXPEDITIOUSLY

श्री शरद यादव (बिहार) : डिप्टी चेयरमैन सर, मैं बहुत संक्षेप में एक बात कहना चाहता हूँ कि यू.पी.एस.सी. के विद्यार्थियों के संबंध में, जो डी.ओ.पी.टी. के मिनिस्टर हैं, उन्होंने कहा कि सात दिन के अंदर, यानी कल तक समाधान हो जाएगा। दूसरी ओर होम मिनिस्टर साहब ने पांचवें दिन बाहर बोल दिया कि अभी इसमें सात दिन और लगेंगे। प्रकाश जावडेकर जी संसदीय कार्य मंत्रालय में राज्य मंत्री हैं। मैं कहना चाहता हूँ कि लाखों बच्चे भारतीय भाषाओं के हैं, एक भाषा के नहीं हैं। जबर्दस्ती एक बात चलाई जाती है कि हिन्दी भाषा के बच्चे हैं जो कि गलत है। हिन्दी भाषी बच्चों से ज्यादा दूसरी भारतीय भाषाओं के बच्चे इसमें कम हो रहे हैं और इतने अधिक कम हो रहे हैं कि 82 परसेंट अंग्रेजी भाषा के बच्चे हैं। मैं अंग्रेजी के खिलाफ नहीं हूँ। अंग्रेजी भाषा के विद्यार्थी इतनी अधिक संख्या में हैं, पहले आधे बच्चे आते थे। आज 53 लड़के आ रहे हैं लेकिन सरकार ...(व्यवधान)...

श्री उपसभापति : यह विषय तो पहले उठाया था।

श्री शरद यादव : आपने लड़कों को उठा लिया। जो बच्चे भूख हड़ताल पर बैठे थे, उनको इन लोगों ने उठा लिया, ठीक किया, लेकिन इस पर फैसला तो होना चाहिए। आपने सारे एडमिट कार्ड्स ऑनलाइन बांट दिए हैं। इनके बंटने के बाद आप इस पर मामले को क्यों इस तरह से बिगाड़ रहे हैं? आज सारे देश में यह मामला उठ गया है। इसलिए मेरी आपसे विनती है कि सरकार को इसको आज सॉर्ट आउट करना चाहिए। मेरे यहां इतनी बड़ी संख्या में लड़के आ रहे हैं कि मैं खुद परेशान हूँ। मैं सोचता हूँ कि सरकार को आज इस मामले को क्लियर करने में क्या दिक्कत है, आप इसको कब तक क्लियर कर देंगे? ...(व्यवधान)...

श्री सत्यव्रत चतुर्वेदी (मध्य प्रदेश) : सर, हम लोग इसका समर्थन करते हैं। ...(व्यवधान)...

शरद जी, ठीक कह रहे हैं। ...(व्यवधान)...

श्री विजय गोयल (राजस्थान) : सर, हम भी छात्रों के साथ हैं। ...(व्यवधान)...

श्री शरद यादव : इसके बारे में आपकी सरकार को बोलना चाहिए। ...(व्यवधान)...

सात दिन तो कल होने वाले हैं। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Okay; okay. ...(Interruptions)... All right
...(Interruptions)... All right ...(Interruptions)... All right ...(Interruptions)...

SHRI D. RAJA (Tamil Nadu): There should be a level-playing field for all the languages. ...*(Interruptions)*...

श्री विजय गोयल : उपसभापति जी, यू.पी.एस.सी. के मामले पर काफी चर्चा हो चुकी है। ...*(व्यवधान)*... सभी छात्रों के पक्ष में हैं। ...*(व्यवधान)*... पूरा सदन लड़कों के पक्ष में है। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Yes, Mr. Vijay Goel. ...*(Interruptions)*... Please sit down.*(Interruptions)*... Please sit down.*(Interruptions)*...

श्री शरद यादव : सर, प्रकाश जावडेकर जी को इस मामले में बोलना चाहिए। ...*(व्यवधान)*... आप बोलिए। आप बताइए कि सरकार क्या कर रही है? ...*(व्यवधान)*... कल सात दिन का समय पूरा हो रहा है। ...*(व्यवधान)*...

प्रो. राम गोपाल यादव (उत्तर प्रदेश) : कल सात दिन पूरे हो रहे हैं। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN : No discussion please on this subject. ...*(Interruptions)*... Because, there had already been a discussion on this subject. ...*(Interruptions)*... The Government has already made a statement on the floor of the House. ...*(Interruptions)*... Clarifications had also been sought. ...*(Interruptions)*... Now, the only question is that Mr. Sharad Yadav wants to know that ...*(Interruptions)*...

सूचना और प्रसारण मंत्रालय के राज्य मंत्री; पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय के राज्य मंत्री; तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री प्रकाश जावडेकर) : डिप्टी चेयरमैन सर, आपने जैसे कहा कि इस विषय पर एक घंटा पूरी चर्चा हुई, क्लेरिफिकेशन्स हुई, डी.ओ.पी.टी. के मिनिस्टर और बाद में होम मिनिस्टर दोनों ने कहा कि इस प्रश्न का समाधान होगा। ...*(व्यवधान)*...

श्री सत्यव्रत चतुर्वेदी : कब होगा? ...*(व्यवधान)*...

श्री प्रकाश जावडेकर : जल्दी होगा। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: No discussion on this, please. ...*(Interruptions)*...

श्री प्रकाश जावडेकर : तीन साल से आपने यह प्रश्न लटका कर रखा, लेकिन हम इसे जल्दी निपटारेंगे। ...*(व्यवधान)*... विद्यार्थियों के हित में ...*(व्यवधान)*... छात्रों के हित में होगा। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: I am not allowing a discussion on this. ...*(Interruptions)*... This has already been ...*(Interruptions)*...

प्रो. राम गोपाल यादव : मंत्री जी ने सात दिन के लिए कहा था और सात दिन कल पूरे हो रहे हैं। ...*(व्यवधान)*...

श्री उपसभापति : मंत्री जी की तरफ से एश्योरेंस हो गया। ...*(व्यवधान)*... आप लोग बैठ जाइए। ...*(व्यवधान)*... मंत्री जी ने एश्योरेंस दिया है। ...*(व्यवधान)*...

श्री सत्यव्रत चतुर्वेदी : सर, सात दिन कल पुरे हो रहे हैं, इसलिए हम यह जानना चाहते हैं कि क्या यह कल तक निपट जायेगा? ...(व्यवधान)... कल सात दिन पूरे हो जायेंगे और यहां हाउस में मंत्री जी ने सात दिन का एश्योरेंस दिया था। ...(व्यवधान)... क्या कल तक यह निपट जायेगा, हम यह जानना चाह रहे हैं। ...(व्यवधान)... मंत्री जी इसकी समय सीमा बताइए। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: All of you, please take your seats. ...(Interruptions)... I am not going to allow a discussion on this. ...(Interruptions)... Minister of Parliamentary Affairs ...(Interruptions)... All others please sit down. ...(Interruptions)... Only Minister of Parliamentary Affairs. ...(Interruptions)... All of you sit down. ...(Interruptions)... All of you resume your seats. ...(Interruptions)... Please take your seats. ...(Interruptions)... Hon. Minister of Parliamentary Affairs.

श्री प्रकाश जावडेकर : उपसभापति महोदय, मैंने पहले कहा कि सरकार छात्रों की संवेदनाओं को समझती है और विभिन्न भाषाओं का जो मुद्दा उठा है केवल हिन्दी का नहीं, सभी प्रादेशिक भाषाओं का, मराठी से लेकर सब भाषाओं का है, इसलिए सरकार इस पर बेहद गंभीरता से और जल्दी कार्यवाही कर रही है। ...(व्यवधान)... जैसे ही निर्णय होगा, सभागृह में सूचित कर दिया जायेगा। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Mr. Seelam, please sit down. ...(Interruptions)... That is okay. ...(Interruptions)... That is okay. ...(Interruptions)... That is an assurance. ...(Interruptions)... Ram Gopalji, that is an assurance. ...(Interruptions)...

श्री सत्यव्रत चतुर्वेदी : उपसभापति जी। ...(व्यवधान)... उपसभापति जी। ...(व्यवधान)...

श्री वी. हनुमंत राव (तेलंगाना) : सर, यह बच्चों के भविष्य का सवाल है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: That is okay. ...(Interruptions)... That is okay. ...(Interruptions)... Now, Zero Hour Submissions. ...(Interruptions)... Shri Anand Bhaskar Rapolu. ...(Interruptions)... That is okay. ...(Interruptions)... That is okay. ...(Interruptions)... That is okay. ...(Interruptions)... You cannot ask a Government to say more than that. ...(Interruptions)... No; no. ...(Interruptions)... That is enough. ...(Interruptions)...

SHRI ANAND BHASKAR RAPOLU (Telangana): Mr. Deputy Chairman, Sir, this is a humanitarian issue. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: He has given an assurance. ...(Interruptions)... Please ...(Interruptions)... You cannot ask the Government to say more. ...(Interruptions)... Please take your seats. ...(Interruptions)... आप बैठ जाइए। ...(व्यवधान)...

श्री रामदास अठावले (महाराष्ट्र) : सर, हाउस चलना चाहिए। ...(व्यवधान)...

श्री उपसभापति : अठावले जी, आप बैठ जाइए। ...**(व्यवधान)**... Please take your seats. ...**(Interruptions)**... Please take your seats. ...**(Interruptions)**... See, this is a serious matter. As Sharad Yadavji has said, it is not just the question of Hindi-speaking students, maybe, it is a question of all regional language people. There is some point in that. We had a one-hour discussion on this. At that time, the Government had assured that they would take action; they would come back to the House with a decision. ...**(Interruptions)**... Now, please. ...**(Interruptions)**... Yes, it is one week, I know that. But the discussion was on Friday. The last discussion was on Friday. Today is Wednesday. Now, the hon. Parliamentary Affairs Minister has given an assurance that तुरंत, तुरंत means immediate, ...**(Interruptions)**... जल्दी ...**(व्यवधान)**... Please, please. ...**(Interruptions)**... I have not allowed anybody. ...**(Interruptions)**... I have not allowed anybody. ...**(Interruptions)**... Let me complete. ...**(Interruptions)**... Let me complete. मुझे खत्म करने दीजिए। Let me complete. ...**(Interruptions)**...

प्रो. राम गोपाल यादव : उपसभापति जी, “जल्दी” इनडेफिनेट टर्म है

श्री उपसभापति : यादव जी, आप बहुत डिसिप्लन्ड मेम्बर हैं ...**(व्यवधान)**... आप बैठिए ...**(व्यवधान)**... Let me complete. Now, the point is, the Government has given an assurance that the problem will be solved as quickly as possible. This is an assurance. I hope the Government will take immediate steps and come back to the House. That is enough. ...**(Interruptions)**... Now, Shri Ananda Bhaskar Rapolu. ...**(Interruptions)**...

श्री वी. हनुमंत राव : उपसभापति जी, उनको एश्योरेंस नहीं देना चाहिए था ...**(व्यवधान)**...

श्री रामदास अठावले : उपसभापति जी ...**(व्यवधान)**... अन्याय इन लोगों ने किया है ...**(व्यवधान)**...

SHRI JESUDASU SEELAM (Andhra Pradesh): Sir, we want time frame. ...**(Interruptions)**...

MR. DEPUTY CHAIRMAN: Shri Ananda Bhaskar Rapolu. ...**(Interruptions)**... What more do you want, Mr. Seelam?

SHRI JESUDASU SEELAM: Sir, time-frame. ...**(Interruptions)**...

MR. DEPUTY CHAIRMAN: No, I cannot ask the Government to give a time frame. ...**(Interruptions)**... No. ...**(Interruptions)**...

SHRI ANANDA BHASKAR RAPOLU: Sir, it is an important and serious humanitarian issue. ...**(Interruptions)**...

MR. DEPUTY CHAIRMAN: I cannot ask the Government to give a time frame.

...(Interruptions)... It is up to the Government. ...(Interruptions)... I cannot do that.
...(Interruptions)...

SHRI ANANDA BHASKAR RAPOLU: It is prevalent in ...(Interruptions)...
Warangal district of Telangana. ...(Interruptions)...

SHRI JESUDASU SEELAM: Sir. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: See, you cannot ask for time frame like that.
...(Interruptions)... I also cannot ask. ...(Interruptions)...

SHRI ANANDA BHASKAR RAPOLU: This is jeopardizing the lives of
...(Interruptions)... employees and their families. ...(Interruptions)... Through this
House, ...(Interruptions)... I want to draw the attention of the Union Government.
...(Interruptions)...

MR. DEPUTY CHAIRMAN: Mr. Anand Sharma, ...(Interruptions)...

SHRI ANAND SHARMA (Rajasthan): Sir, in the morning, I and my colleagues had
raised an issue ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Please.

SHRI ANAND SHARMA: That matter is serious matter. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I have allowed him.

श्री विजय गोयल : उपसभापति जी, अगर ये लोग बोलेंगे, तो हम भी बोलेंगे ...(व्यवधान)...
आप भले ही उनको बोलने के लिए चार मिनट दें, पर हमें भी दो मिनट मिलने चाहिए
...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Okay.

SHRI ANAND SHARMA: This is about the Government allowing tapping of
telephones on a massive scale.

MR. DEPUTY CHAIRMAN: No, no. That I am not allowing. ...(Interruptions)...

श्री सत्यव्रत चतुर्वेदी : उपसभापति जी, यह बहुत सीरियस मैटर है और इस मामले पर
तत्काल चर्चा होनी चाहिए ...(व्यवधान)... चर्चा के बाद इसकी जांच होनी चाहिए कि इस मामले के
सही फैक्ट्स क्या हैं ...(व्यवधान)...

SHRI ANAND SHARMA: Sir, we have raised that issue in this House.
...(Interruptions)... We have raised that in this House. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No, no. ...(Interruptions)... There is a procedure.
...(Interruptions)...

SHRI ANAND SHARMA: A probe to unearth the details of ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: There is a procedure. ...*(Interruptions)*...

SHRI ANAND SHARMA: Not only the Government people, but a large number of ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: That is already here ...*(Interruptions)*...

SHRI ANAND SHARMA: It is a question of privacy. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: That is already here ...*(Interruptions)*...

SHRI ANAND SHARMA: We have given the Zero Hour notice, Sir. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Don't raise like that. ...*(Interruptions)*...

SHRI ANAND SHARMA: Sir, it is an important issue. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You can't raise like that. ...*(Interruptions)*...

SHRI ANAND SHARMA: This is a serious matter. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: That is already there in the Zero Hour. ...*(Interruptions)*...

SHRI ANAND SHARMA: Sir, this House has discussed even if there was an issue pertaining to the telephone call records of the then Leader of the Opposition. ...*(Interruptions)*... Here, we are talking about ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You give a proper notice for that. ...*(Interruptions)*...

SHRI ANAND SHARMA: No, no. We don't know the list. ...*(Interruptions)*... Who has authorized? ...*(Interruptions)*... It is not only the Minister; it is other institutions. ...*(Interruptions)*... This House has to discuss. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Mr. Anand Sharma, there is already ...*(Interruptions)*... a notice, in the Zero Hour by Shri Sukhendu Sekhar Roy. You can give another notice. I have to proceed with the Zero Hour. ...*(Interruptions)*...

श्री शरद यादव : उपसभापति जी, इसकी इंकवायरी होनी चाहिए ...*(व्यवधान)*...

श्री सत्यव्रत चतुर्वेदी : उपसभापति जी, हाउस के अंदर इस विषय पर चर्चा होनी चाहिए ...*(व्यवधान)*...

SHRI ANAND SHARMA : Sir, our demand is for a thorough probe. ...*(Interruptions)*... to unearth the truth. ...*(Interruptions)*... We have given the notice. ...*(Interruptions)*... It has to be discussed. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: All right. ...*(Interruptions)*...

SHRI ANAND SHARMA: We are not willing to accept*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay. ...*(Interruptions)*...

SHRI ANAND SHARMA: Let this issue be discussed. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You give a notice. ...*(Interruptions)*... That will be looked into. ...*(Interruptions)*...

SHRI ANAND SHARMA: Sir, we have given the notice. ...*(Interruptions)*... We all are together. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: If there is a notice, that will be examined. ...*(Interruptions)*... If there is a notice, that will be looked into. ...*(Interruptions)*... Now, Zero Hour; Shri Ananda Bhaskar Rapolu. ...*(Interruptions)*...

श्री आनंद भास्कर रापोलू : उपसभापति जी ...*(व्यवधान)*... यह जो मुद्दा है ...*(व्यवधान)*... बहुत संवेदनशील मुद्दा है ...*(व्यवधान)*... तेलंगाना में आदिवासियों का मुद्दा है ...*(व्यवधान)*... मैं इस ओर ध्यान आकर्षित करने के लिए खड़ा हुआ हूँ ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: See, I have ten notices of Zero Hour. ...*(Interruptions)*... I will call you. You please allow me to call Zero Hour. The subject raised by Shri Anand Sharma is already included in the Zero Hour to be raised by Shri Sukhendu Sekhar Roy. ...*(Interruptions)*... Mr. Anand Sharma, if you have given another notice, that notice will be examined. ...*(Interruptions)*... आप लोग बैठिए। ...*(व्यवधान)*... What do you want? ...*(Interruptions)*...

श्री सत्यव्रत चतुर्वेदी : सर, इस सब्जेक्ट के ऊपर सारी कार्यवाही रोक कर व्यापक बहस होनी चाहिए। ...*(व्यवधान)*...

श्री उपसभापति : इसके लिए आप नोटिस दीजिए, फिर देखेंगे। ...*(व्यवधान)*...

श्री सत्यव्रत चतुर्वेदी : इस मसले ऊपर पूरी चर्चा होनी चाहिए। ...*(व्यवधान)*...

SHRI ANAND SHARMA: Sir, there are serious concerns. The House has to ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, I said, if there is a notice, that notice will be examined. ...*(Interruptions)*...

SHRI ANAND SHARMA: We are very clear about this. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: We will look into that. ...*(Interruptions)*... We will look into that. ...*(Interruptions)*... You cannot raise it now. ...*(Interruptions)*... Shri Ananda Bhaskar Rapolu. ...*(Interruptions)*... I have given the floor to Shri Ananda Bhaskar Rapolu. ...*(Interruptions)*... Zero Hour. ...*(Interruptions)*...

श्री आनंद भास्कर रापोलू : उपसभापति महोदय, ...*(व्यवधान)*... साथियो, थोड़ी मदद कीजिए, यह बहुत महत्वपूर्ण मुद्दा है। यह आदिवासियों से जुड़ा मुद्दा है। तेलंगाना में एक गम्भीर मुद्दा बना हुआ है। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Mr. Ananda Bhaskar Rapolu is having the floor. ...*(Interruptions)*... Only that will go on record. ...*(Interruptions)*...

SHRI ANANDA BHASKAR RAPOLU: Mr. Deputy Chairman, Sir, there is industrial unrest in the Tribal Agency of Warangal, Telangana. ...*(Interruptions)*... This is jeopardizing the lives of more than 15,000 employees and their families since April, 2014. ...*(Interruptions)*...

श्री आनन्द शर्मा : *

श्री सत्यव्रत चतुर्वेदी : *

श्री प्रमोद तिवारी : *

MR. DEPUTY CHAIRMAN: That will be considered. I told you. ...*(Interruptions)*... The notice will be examined. I told you. ...*(Interruptions)*...

SHRI ANAND BHASKAR RAPOLU: Then there was no road to that place. ...*(Interruptions)*... Now I am informed that there was an extraordinary three kilometre long bridge across the Godavari and National Highway No. 202 linking the Tribal Agency of Warangal, Telangana. But with the enlarged infrastructure, it is supposed to have ...*(Interruptions)*...

श्री आनन्द शर्मा : *

श्री अश्विनी कुमार (पंजाब) : *

SHRI ANAND BHASKAR RAPOLU: Since this is a tribal issue, I am trying to make out. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Allow Shri Rapolu to make his point. That is my request. ...*(Interruptions)*...

SHRI ANAND BHASKAR RAPOLU: Sir, there was A.P. Rayon. That was working since 1977. ...*(Interruptions)*...

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MR. DEPUTY CHAIRMAN: The House is adjourned for ten minutes.

The House then adjourned at eighteen minutes past twelve of the clock.

The House re-assembled at twenty-seven minutes past twelve of the clock,

MR. DEPUTY CHAIRMAN *in the Chair.*

श्री प्रमोद तिवारी (उत्तर प्रदेश) : सर, टेलिफोन टैपिंग के सम्बन्ध में मैंने नोटिस दिया है।

MR. DEPUTY CHAIRMAN: Now, please, let me explain, ...*(Interruptions)*...

श्री सत्यव्रत चतुर्वेदी : सर, आप इनकी बात तो सुन लीजिए। ...*(व्यवधान)*...

श्री उपसभापति : आप लोग बैठिए। ...*(व्यवधान)*... मिस्टर तिवारी, आप बैठिए। ...*(व्यवधान)*... I would explain ...*(Interruptions)*...

श्री सत्यव्रत चतुर्वेदी : सर, इन्होंने इस मसले पर नोटिस दिया है। ...*(व्यवधान)*... आपसे अनुरोध है कि कृपया इस पर चर्चा करवाई जाए। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Allow me to ...*(Interruptions)*... I will come to that. ...*(Interruptions)*...

श्री के.सी. त्यागी (बिहार) : सर, मेरा एक प्वाइंट ऑफ ऑर्डर है। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Okay, point of order. Don't do that. ...*(Interruptions)*... Sit down, sit down. ...*(Interruptions)*... Don't do that. Even the other day you misbehaved. ...*(Interruptions)*... Yes, Mr. Tyagi.

RE. MEMBERS OF PARLIAMENT TAKING ILL AFTER CONSUMING FOOD FROM PARLIAMENT CANTEEN

श्री के.सी. त्यागी (बिहार) : सर, प्रो. राम गोपाल यादव जी सदन के माननीय वरिष्ठ सदस्य हैं। श्रीमती जया बच्चन जी भी इसी सदन की माननीय सदस्य हैं। कैंटीन का खाना खाने के बाद प्रो. राम गोपाल यादव जी चार दिन तक हॉस्पिटल में रह करके आए हैं और उसी खाने को खा करके बहन जया बच्चन जी की तबियत भी खराब है। क्या पार्लियामेंट के सदस्यों को जान-बूझकर ऐसा खाना दिया जा रहा है, ताकि बजट सेशन में इन लोगों की जबान सरकार के खिलाफ शांत की जा सके? ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Okay. Parliamentary Affairs Minister may kindly look into that. ...*(Interruptions)*...

श्री के.सी. त्यागी : राम गोपाल जी जैसे वरिष्ठ सदस्य ही अगर सदन में हिस्सेदारी नहीं करेंगे, तो ...*(व्यवधान)*...

डा. विजयलक्ष्मी साधु (मध्य प्रदेश) : सर, गुजरात से खाना आ रहा है।